the terrorists in paschim Vihar, Delhi on 11-8-1992.

The Delhi Police has reported that followinterrogation of one of the three terrorists arrested after an encounter Delhi Police in the area of P.S. Paschim Vihar on 31.7.1992, It came to light that they were only a part of a terrorist outfit based in Delhi which was planning terrorist strikes in the city. The arrested terrorist, Vijay Pal Singh, also disclosed that the gang had a black Yamaha motory cycle. However, he only remembered the first half of the registration number. A special team of the Operation Cell of Delhi Police made through and persevering enquiries which let to tracing of the motor It was cycle. parked near DDA flat No. 396 Pocket GH-8 Paschim Vihar. The police team took positions at strategic points. while the survey was still on, one of the terrorists came down and suspecting that he was being watched, fired on the police party. He was chased by one of the Inspectors of the Operation Cell for almost a kilometer but he succeeded in escaping

The Operation Cell team led by a senior officer then tried to raid flat No. 396 at about 7.30 a.m. when a burst fired from within the flat injured Ct. Yashbir Singh and Ct. Jaswant Singh who were immediately removed to Deen Dayal Upadhyay Hospital. Ct. Yashbir Singh had to be removed to All India Institute of Medical Sciences as his condition deteriorated.

Undeterred by this, the police team stormed into the flat after breaking open the front door. In the encounter that ensured, 2 terrorists, one of whom was a lady, were killed. From the search of the premises, one AK 56 Assault rile, 351 live rounds, 36 empty certridges and four magazines were recovered. Combing operations in the nearby colonies are continuing to locate the terrorist whom managed to escape. Further investigation is in progress.

the Delhi Police have reported that with the arrest of Vijay Pal Singh, they have been able to work out the following cases:—

- (i) Bomb blast on 22-12-91 in Sunday Market behind Red Fort in which 4 persons were killed and 44 were injured.
- (ii) Bomb blast which took place in a DTC bus on 29-1-92 in Tlmar Pur area in which 1 person was killed and 31 injured
- (iii) Case in which a powerful bomb was recovered in Karol Bagh area on 30.12.91.
- (iv) Murder of a Sarpanch in Nihal Vihar, Nangloi.

I would like to assure this House that the Government is determined to curb terrorism and to provide full protection and security to our citizens.

Thank you,

THE VICE-CHAIRMAN (SHRI M.A. BABY): Now, we will continue with the Appropriation Bills. The clarifications on these statements will be taken up on Monday.

SHRI SATYA PRAKASH MALAVIYA (Uttar Pradesh); On both the statements?

THE VICE-CHAIRMAN (SHRI M. A. BABY). Yes.

THE APPROPRIATION (RAILWAYS)
NO. 3 BILL, 1992 and

THE APPROPRIATION (RAILWAYS) NO. 4 BILL, 1992

SHRI VIZOL (Nagaland) Mr. Vice-Chairman, Sir, regarding the Bills to provide for authorisation of appropriation of money out of the Consolidated Fund of India for the purposes of Railways. I would like to say a few words and highlight a few points, confining myself to the Railways in the north-eastern region

373

Sir, as you are aware, Assam came under the British India rule only in the first quarter of the 19th Century. Assam was then reeling under Burmese occupation. The British India Government came and they concluded a treaty with Burmese King of Ara, According to the treaty. Assam was taken over by Well, immediately after British India. Assam was taken over by the Colonialists, the Colonal Government started intensive exploitation in the north-eastern region and they discovered a lot of potential in the area.

THE VICE-CHAIRMAN (SHRI M. A. BABY); We have a very limited time So, please be very brief.

SHRI VIZOL. They found huge deposite of oil and coal, rich forests and plenty of fertile land, most suitable tea cultivation, in Assam. After discovering all these, the British India started the construction of roads and laying of rails in Assam, extending 10 Tinsukia which became the terminal of Railways in the north-eastern region. After the laying of railway lines completed in the north-eastern part of Assam, exploitation of minerals forests started; mining of coal and extraction of oil started in Digboi. set up a refinery there which was the first ever refinery in Asia. After these things started, we find that the Railways has been the largest force move. men; of both hardware and software, especially in the movement of goods. . .

## (The Deputy Chairman in the Chair)

To cater to the needs of the people in the North-Eastern region. It is also one of the major source of revenue to the Railways as well as major sources of employment for the people. Now, as you are aware, the railway line starting from Guwahati to Tinsukhia, also serves the whole of Assam, Arunachal Pradesh, Nagalan-I and Manipur. But at same time, you are also aware that the condition of this railway line, which was laid by the Britishers about a century back, still remains the same. Its condition is worsening day by day and no improvement is being made. This was the condition when the Smo-India flict started in the year 1962. not mention this fact. We are all aware why the debacle of 1962 took place which brought humiliation to this country. If was because of the miserable condition of the communication system when our defence forces were brought to From Assam, a small train, which moves at a snail's pace, could not bring the required material and the defence personnel to take their position in the border areas in time to face the enemy. Because of this difficulty, we have had to suffer humiliation, The same condition still continues. No improvement been made. The same type of railway engines and the same type of bogies are still being used and the condition of the railway station is also miserable. not know whether any improvement is going to be made or not. We talk about the Rajdhani Express. this Express that Express, in other parts the country, but the people in the Eastern region are suffering because of the poor railway network which is so essential for the movement of men and material. Well, I am very happy that the Prime Minister is here. During his visit to Guwahati where he had gone to address the Congress Constitution Committee this year, some time in

May, had assured the people of Assam that a part of this railway line—the North-Eastern Railway—from Guwahati to Lumding will be converted into a broad gauge. I do not know how long will it take to complete this conversion. But I want to know from the Government whether the work of conversion has started. If not, how soon will it be started?

With these words, I conclude.

THE DEPUTY CHAIRMAN: The Prime Minister has to make a statement at 5.30 p.m. Mr. Afzal, will you be able to complete within seven minutes?

SHRI MOHAMMED AFZAL alias MEEM AFZAL: Madem, I will complete my speech within two or three minutes. महोदया, इसमें बेंगे तो बहत सारी बातें हैं लेकिन मैं उनको रिपीट नही करूगा। मैडम. जो विल ग्राया हम इसको सपोर्ट करते हैं ग्रीर वैसे बहत मारी बातें लिखी हुई हैं लेकिन मैं एक-दो बातों पर स्टिक करूंगा। जो मीटर गेज की हटाकर आड गेज करने का ऐलान आपने कई बार किया है, उसमें ग्रब तक क्या हमा है, बताने की कृषा करें, मंत्री जी जब जवाब दें ग्रौर मेरी तजवीज है कि मीटर गेज को जब उखाडा जाय तो बह स्क्रीप में चला जाता है लेकिन हमारे यहां बहुत सारे ऐसे रिमोट एरियाज हैं जहां श्राभी तक रेल शेवा जुष् नहीं हुई है। चाहे यह नार्थ-ईस्ट हो या **ग्राशाम** की तरफ हो। तो वहा पर उसको लगायें तो उससे

हमारा खर्च भी बचेगा ग्रीर उससे फायदा भी उठाया जा सकता है।

दूसरे, ये प्राइवेटाइजेशन जो बढ़ रहा है, मेरा ख्याल है कि गैर मुनासिब है और ये तो हो सकता है कि इससे प्राफिट रेलवे का बढ़ जाय लेकिन एकाइंटेबिलिटी कम से कम हो रही है। अगर जाफर शरीफ साहब मिनिस्टर है और अगभी सरकार को रेल चलती है तो भरेशा श्वाम को तो होता है तो भरेशा श्वाम को तो होता है । अब पता लगे कि जो ड्राइवर है बह तो आपका है लेकिन पहिये टाटा-बिरला के हैं तो इससे बहुत सी खराबियां पैदा हो सकती है।

वैगन को जो हमारी इडस्ट्री है उसको भी कुछ लगता है खतरा। ये सुनने में प्राप्ता है कि वैगन ग्रब बाहर से मंगाये जा रहे हैं या मांगने का ऐसा कोई प्रयोजन हैं। तो इस पर भी मैं चाहता हूं कि इन चीजों को एनकरेंग्र न किया जाये।

श्राखिर में मैं एक बात कहंगा । चुकि वजीरे भ्राजम साहब यहां बैठे हये हैं तो मैं खास तौर पर यह कहना चाहंगा कि मिसेज इंदिरा गांधी ने ग्रकल्लियतों के ताल्बक से 15 नकाती श्रोत्राम का ऐलान किया और उसके बाद हर हुकूमत ने उस 15 नुकाती प्रोग्राम को बाकायदा स्टेटस को रवाना किया और हर बार उसको गाईडलाइंस भेजते हैं। उस पर कितना काम हो रहा है, यह मैं जानना चाहता है। चंकि ग्रापकी मिनिस्ट्री से उसका ताल्लुक है क्रीर ग्राप ग्रकल्लियतों में खासे मकब्लतरीन लीडर हैं, इसलिये जानना बाहता हूं कि ग्रकल्लियतों के ताल्लुक से जो 15 प्याइंट प्रीग्राम है, क्यारेल के मिनिस्ट्री भी उसका कुछ छ्याल रखती है प्रपने यहां काम करते बदल ? बहुत-बहुत शुक्रिशा ।

آبی تواس سے بہت ہی فرابیاں پیدا ہو کئی ہیں۔
دیگرن کی جو ہماری انڈر فری ہے۔ اس کو
جی کھ گھتا ہے تعلق ۔ یہ سف میں آیا ہے کہ
ویگرن اب باہر سے مشکل نے جارسے ہیں۔ یا
مشکا نے کا ایسا کوئی ہر پوزل ہے۔ تواس پر
بھی میں جا ہتا ہوں کہ ان جیزوں کو ایسکر نے
سنکیا جاسئے۔

آخریس میں ایک بات کہوں گا۔ بوک وزيراعظ صاحب يمال بيع موست يي أو میں خاص طور ہریہ بات کہناچا ہتا ہوں کہ مسزا برائوارمی بے اقلیتوں کے علق سے سدرہ سکاتی بروگرام کا علان کیا وراس کے بعد برحکومت نے اس بندرہ نکا آب بوگرام کو با قاعدہ اسٹیشس کوروان کیااور ہر بار اس كو گايندلائنس تعيين بي . اس يركتنا كام برور إلى يدين جاننا جابتا برول. چونکه آپ کی مغیری عصاس کا تعلق بهراور آب اقلیتول کے خاصط مقبول ترین نیڈر مِي. اس يع مِن جا سناچا سنا ہول كاتبتون كي تعلق سے جو بندرہ ہوائنٹ ہووگرا ) ہے كباربلو \_مسطرى عى اس كالمحين الركس ہے۔ اینے پہال کام کرتے وقعت ، ہمت بهيت شكريه -

رِّى محدافِهِ لماعرف م - انفسل «اتر يردي**نسن؟**: بهودید اس میں و سے توست ساری باتیں مي. ديكن بين ان كوربيث بنين كرون كا. ميدم . جويل آيا جهتم س كوسيورث كيتيمي اور ویسے توبہت ساری باتیں اکھی **بول ہیں۔** لیکن میں ایک دو باتوں ہرا مشک کرو**ن گا۔** جومیٹر کی کو بٹاکر برڈ کیج کرنے کا علال اب نے کئی بارکھا ہے اس میں اب تک کیا مواہد یہ ہتا ہے کی کہ پاکریں۔ منز**ی ہی** جواب دیں اور میری بھی پرسے کے درم کی کوجیب اکھاڑا عائے تو وہ اسکیب، میں چلاجاتاہے. لیکن ہارے ہاں ہے سارے اسلے وموث إيرياز بين جياب البن تك ريي س**يوا** مردع نبين يهون بدرجا بدوه نارتهايسط بریا آسامی طرف برد تو دبان برای *کونگانی* تواس سے بھارا خربے بھی بیچے گا۔ اوراس فائدة بهي المعاليات اسكتاب

دوسرے یہ برائیویٹائزیش جو بڑھ رہا ہے۔ اور ہے۔ اور یہ برائیویٹائزیش جو بڑھ رہا یہ برائیویٹائزیش جو بڑھ رہا یہ تو بڑھ ہے کہ اس سے برائی کم سے کم بروری ہے۔ اگر جعفہ تریف میاص مشروی اور آپ کی سرحاری ریل جائی ہے تو جھروسہ و کا کر تو جو اگر ہو ۔ اب بتہ ملکے کر جو دوائیور میں بہیاٹا تا۔ برلاکے ہے وہ تو آپ کا ہے لیکن بہیاٹا تا۔ برلاکے

Transliteration in Arabic Script.

THE DEPUTY CHAIRMAN: Mr. Prime Minister, would you like to make your statement earlier?

THE PRIME MINISTER (SHRI P. V. NARASIMHA RAO); Yes,

THE DEPUTY CHAIRMAN. Then we can ask the Railway Minister to give his reply. (Interruption). No clarifications on such a good statement.

SHRI SATYA PRAKASH MALA-VIYA: Madam, I am making a point for your consideration. Some Members had given their names.

THE DEPUTY CHAIRMAN: Forwhat?

SHRI SATYA PRAKASH MALA-VIYA: Several Members had given their names for clarifications when it was announced that the Prime Minister would make a statement at 5.30 P.M. They will be deprived of seeking clarifications.

THE DEPUTY CHAIRMAN; They will be deprived. Yes, they will be deprived. Now what do you suggest?

SHRI SATYA PRAKASH MALA-VIYA: Let the Railway Minister reply and the Prime Minister can start at 5.30 P.M.

(Interruptions)

SHRIMATI JAYANTHI NATARA-JAN: Madam, iet me suggest...

SHRI P. V. NARASIMHA RAO: Madam, we can spend three minutes in deciding (his...(Interruptions)...

SHRI SATYA PRAKASH MALA-VIYA Let the Railway Minister reply and the Prime Minister can start at 5.30 P.M.

THE DEPUTY CHAIRMAN: Railway Minister can't reply in five-six minutes... (Interruptions)...

SHRI SATYA PRAKASH MALA-VIYA: In the meanwhile there are two statements. THE DEPUTY CHAIRMAN. We had never minded.

प्राईम मिनिस्टर साहब, धाप बोलिए जो आएंगे उनको बुलदा देंगे।

श्री सत्य प्रकाश म लवीय : हां, जी श्राएंगे, उनको बुलका दीजिए।

SHRIMATI JAYANTHI NATARA-JAN: Let me suggest. Madam, when anybody comes, you can ask him.

THE DEPUTY CHAIRMAN: Yes, I said, "When anybody comes, we can ask him." In fact, on such a good statement there should be no clarifications. There should be only support.

## STATEMENT BY PRIME MUNISTER

## Enhancement in the pension of freedom fighters

THE PRIME MINISTER (SHRI P. V. NARASIMHA RAO): Madam, freedom fighters under the Swatantrata Sainik Samman Pension Scheme are, at present, getting a pension of Rs. 750/per month Ex. Andaman and Nicobar Islands freedom fighters receive a pension of Rs. 1000/- per month. In addition to this pension, freedom fighters are also eligible for certain other facilities including Railway passes and free medical facilities. And recently, the Minister for Communications has announced certain telephone facilities also, if I may add.

In this Golden Year of the Quit India Movement, the Government have decided to increase the monthly pension of freedom fighters by two hundred and fifty rupees. This would mean:

- (a) In the case of freedom fighters under the Swatantrata Sainik Samman Pension Scheme from Rs. 750/\_ to Rs. 1000/- per month.
- (b) In the case of Ex-Andaman and Nicobar Islands freedom fighters, from Rs. 1000/- to Rs. 1250/- per month.
- (c) In the case of widows of freedom fighters (in both categories) from Rs. 750/. to Rs. 1000/~ per month.